

17. 2259-60 New Delhi—Sealdah Duranto Express
18. 2269-70 Nizamuddin—Chennai Duranto Express
19. 2261-62 Howrah—CSTM Duranto Express
20. 2263-64 Pune—Nizamuddin Duranto Express
21. 2281-82 Bhubaneswar—New Delhi Duranto
22. 2283-84 Ernakulam—HNZM Duranto
23. 2285-86 Secunderabad—HNZM Duranto

#### **MMTS phase-II railway projects**

2438. SHRI NANDI YELLAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government would take up immediately the MMTS phase-II Railway project in Hyderabad to meet the demand of lakhs of local passengers as it is pending for the last five years and in view of the project cost having already escalated from Rs. 325 crore to Rs. 614 crore at present; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Proposal for Phase-II projects under MMTS was under examination. Recently, in their letter, Government of Andhra Pradesh has conveyed its consent to share 2/3rd of the total cost of the project. The proposal will be taken up once its examination is completed.

(d) Does not arise.

#### **Electrification of railway in Tamil Nadu**

2439. SHRI S. ANBALAGAN: Will the Minister of RAILWAYS be pleased to state:

(a) the status of electrification of railway in the State of Tamil Nadu;

(b) the funds allocated to the State for the purpose during last three years;

(c) the amount actually spent therefrom, year-wise;

(d) whether any target for electrification of railway has been fixed for the State; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) 1235 route kilometers (RKMs) out of 2954 RKMs of Broad Gauge rail lines are electrified in the State of Tamil Nadu and electrification work is sanctioned on 460 route kilometers, comprising of Kulitturai-Kanyakumari (57 RKMs) section targeted for completion by

March, 2011, Madurai-Tuticorin-Nagercoil (262 RKMs) and Vellore-Villupuram (141 RKMs) sections which are targeted for completion by March, 2012.

(b), (c) and (e) Targets for electrification are set for projects and routes and these are not based on State boundaries. Fund allocation is also made project-wise.

The fund allotted and spent during last three years on Railway Electrification projects that were fully or partly in Tamil Nadu, is tabulated below:

(Rs. in crores)

Year	Initial allotment	Expenditure
2007-08	20.25	73.14
2008-19	126.27	98.38
2009-10	90.72	56.06

#### Commercial use of surplus railway land

2440. SHRI SANTOSH BAGRODIA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether railways proposes to develop surplus land on commercial basis;
- (b) the estimated revenue earning for railways from such commercial use of surplus land for the financial year 2009-10;
- (c) whether it is a fact that previous biddings by the real estate developers have been unsuccessful;
- (d) if so, the reasons therefor;
- (e) whether Government plans to initiate rebidding; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (f) Railways have set up Rail Land Development Authority (RLDA) through an amendment of Railways Act, 1989 to undertake commercial development of vacant railway land, which is not required by Railways for its immediate future operational needs. RLDA has generated Rs. 35.94 crore through commercial development of railway land during the financial year 2009-10.

The contracts for sites at Sarai Rohilla (Delhi) and Ambedkar Circle (Visakhapatnam) were terminated as the selected bidders failed to pay quoted lease premium despite grant of extensions. The economic meltdown and liquidity crunch in previous years is considered to be the main reason for the failure. Re-bidding for the site at Sarai Rohilla has been initiated and for Ambedkar Circle the process of re-bidding is yet to be initiated.